

MC No. 1 of 2014  
IN WA No. 1 of 2014

07.02.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE SR SEN

List this Misc. Case along with WA No. 1 of  
2014 before another Bench.

JUDGE  
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev  
07.02.14

MC No. 2 of 2014  
IN WA No. 2 of 2014

07.02.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE SR SEN

List this Misc. Case along with WA No. 2 of  
2014 before another Bench.

JUDGE  
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev  
07.02.14

MC No. 25 of 2013  
IN WP(C)No. 16 of 2013

07.02.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE SR SEN

List this Misc. Case along with WP(C)No. 16 of  
2013 after three weeks.

JUDGE  
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev  
07.02.14

MC No. 215 of 2013  
IN WP(C)No. 68 of 2012

07.02.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE SR SEN

List this Misc. Case along with WP(C)No. 68 of  
2012 after two weeks.

JUDGE  
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev  
07.02.14

MC No. 343 of 2011  
IN WA No. 46 of 2011

07.02.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE SR SEN

List this Misc. Case along with WA No. 46 of  
2011 on 26.02.2014.

JUDGE  
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev  
07.02.14

WA No. 1 of 2014  
IN WP(C)No.(SH)47 of 2013

07.02.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE SR SEN

List this appeal before another Bench of which  
one of us (Hon'ble Mr Justice SR Sen, J.) is not the  
member.

JUDGE  
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev  
07.02.14

WA No. 2 of 2014  
IN WP(C)No.(SH)243 of 2012

07.02.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE SR SEN

List this appeal before another Bench of which  
one of us (Hon'ble Mr Justice SR Sen, J.) is not the  
member.

JUDGE  
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev  
07.02.14

WA No.(SH)9 of 2013  
(Old No. 168/2007)

07.02.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE SR SEN

Smti M Hazarika, Senior Advocate, assisted by  
Shri S Deka, Advocate, present for the appellant.

Shri KS Kynjing, Advocate General, Meghalaya,  
assisted by Shri ND Chullai, Senior GA, present for  
the State respondents.

Heard arguments.

Judgment reserved.

JUDGE  
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev  
07.02.14



WA No. 23 of 2013  
IN WP(C)No. 329 of 2012

07.02.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE SR SEN

Adjourned at the request of Shri Bijoy Deb,  
Advocate, holding brief for Shri SC Shyam, Senior  
CGC, for the respondents. List after three weeks for  
hearing.

JUDGE  
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev  
07.02.14

WA No. 46 of 2011  
IN WP(C)No. 284 of 2008

07.02.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE SR SEN

Adjourned at the request of Shri H Kharmih,  
counsel for the appellant. List on 26.02.2014 for  
final hearing.

JUDGE  
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev  
07.02.14

WP(C)No. 16 of 2013

07.02.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE SR SEN

Adjourned at the request of Shri KP  
Bhattacharjee, counsel for the respondents. List  
after three weeks for hearing.

JUDGE  
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev  
07.02.14

WP(C)No.(SH)16 of 2014

07.02.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE SR SEN

Shri P Nongbri, Advocate, present for the  
petitioner.

Learned counsel for the petitioner undertakes  
to serve the copy of the petition on the counsel for  
the respondents.

List after one week.

JUDGE  
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev  
07.02.14

WP(C)No.(SH)17 of 2014

07.02.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE SR SEN

Shri P Nongbri, Advocate, present for the  
petitioner.

Learned counsel for the petitioner undertakes  
to serve the copy of the petition on the counsel for  
the respondents.

List after one week.

JUDGE  
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev  
07.02.14

WP(C)No.(SH)18 of 2014

07.02.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE SR SEN

Shri P Nongbri, Advocate, present for the  
petitioner.

Learned counsel for the petitioner undertakes  
to serve the copy of the petition on the counsel for  
the respondents.

List after one week.

JUDGE  
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev  
07.02.14

WP(C)No.(SH)19 of 2014

07.02.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE SR SEN

Shri P Nongbri, Advocate, present for the  
petitioner.

Learned counsel for the petitioner undertakes  
to serve the copy of the petition on the counsel for  
the respondents.

List after one week.

JUDGE  
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev  
07.02.14

WP(C)No.(SH)20 of 2014

07.02.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE SR SEN

Shri P Nongbri, Advocate, present for the  
petitioner.

Learned counsel for the petitioner undertakes  
to serve the copy of the petition on the counsel for  
the respondents.

List after one week.

JUDGE  
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev  
07.02.14



WP(C)No. 68 of 2012

07.02.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE SR SEN

Adjourned at the request of Shri JM  
Thangkhiew, counsel for the respondents. List after  
two weeks for hearing for final hearing.

JUDGE  
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev  
07.02.14

WP(C)No. 216 of 2012

07.02.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE SR SEN

Adjourned at the request of Shri Bijoy Deb,  
Advocate, holding brief for Shri SC Shyam, Senior  
CGC, for the respondents. List after three weeks for  
hearing.

JUDGE  
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev  
07.02.14